

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5647/2019

STATE OF U.P.

Petitioner(s)

VERSUS

PRAMOD KUMAR SHARMA & ORS.

Respondent(s)

Date : 21-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]For Petitioner(s) Mr. Abhinav Kaushik, Adv.
Mr. Ankit Goel, AOR
Mr. R.K. Gupta, Adv.For Respondent(s) Mr. Ajeet Pandey, Adv.
Mr. Danish Zubair Khan, AORUPON hearing the counsel the Court made the following
O R D E R

Mr. Abhinav Kaushik, learned counsel appearing for the State of U.P. refers to the Death Certificate of Shakuntala Devi (Respondent No.3), who died on 17.07.2013. The counsel assures that the default pointed out by the Registry in the Office Report dated 19.08.2020 will be cured within two weeks.

Registry to verify and proceed accordingly.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS(BEENA JOLLY)
BRANCH OFFICER